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(RESERVED)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD

ALLAHABAD this the 31st day of Jan, 2006.

**HON'BLE MR. K.B.S. RAJAN, MEMBER- J**

**REVIEW APPLICATION NO. 93 OF 2005**

Rajesh Kumar ..... Review Applicant

**VERSUS**

Sri Abdul Aziz & Others ..... Respondents

IN

**Original Application No. 1070 of 2005**

Abdual Aziz ..... Applicant

Vs.

Union of India & Others ..... Respondents

Present for the Review Applicant: Sri A. Tripathi

Present for the Respondents : Sri S. Srivastava

**ORDER**

**BY HON'BLE MR. K.B.S. RAJAN, JM**

This Review Application has been filed by Sri Rajesh Kumar praying for review of order dated 23.09.2005 passed in O.A No. 1070/05 on the ground that this order effects his transfer.

2. In the order dated 23.09.2005, it was held that the order dated 26.08.2005 by which original order of transfer was cancelled, should be so worded as to keep in abeyance the earlier order of transfer.

(5)

3. Notwithstanding the fact that the applicant's transfer could not be materialized on account of the order dated 23.09.2005, the competent authority seems to have passed orders relating to the transfer of the applicant Sri Abdul Aziz. If the Review applicant has any objection to the same, the same cannot be a ground for review. As such the Review Application is dismissed.

  
MEMBER- J.

/ Anand/